

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3163
ANSWERED ON THE 8TH AUGUST, 2023
SCHEMES FOR TENANT FARMERS

3163. DR. BHARATIBEN DHIRUBHAI SHIYAL:
DR. (PROF.) KIRIT PREMJBHAI SOLANKI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषिऔर किसान कल्याण मंत्री be pleased to state:

- (a) the details of total number of tenant farmers in the country, State-wise;
- (b) whether the Government is aware that many tenant farmers belonging to Scheduled Caste/ Scheduled Tribe do not get the benefit of the welfare schemes of the Ministry due to lack of ownership of land;
- (c) if so, whether any schemes are proposed for the benefit of such tenant farmers and if so, the details thereof and if not, the reasons therefor; and
- (d) whether any special efforts are being made to provide agricultural loans to the landless tenant farmers and if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषिऔर किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): As per the latest survey on Situation Assessment of Agricultural Households and Land and Livestock Holdings of Households in Rural India conducted in 2019 by National Statistical Office (NSO), tenant holdings constituted (with both wholly and partly leased-in area) about 17.3% of the total holdings in the country during 2018-19. State-wise percentage of tenant holdings is given in **Annex-I**.

(b)& (c): Agriculture being a State subject, the State Governments undertake implementation of agricultural schemes/programmes for the welfare of farmers including SC/ST tenant farmers and the Government of India also supplements these efforts through implementation of various central sector/centrally sponsored schemes/programmes. Among these, the schemes which specifically cover tenant farmers including SC/ST tenant farmers are the Pradhan Mantri Fasal Bima Yojana (PMFBY)& Restructured Weather Based Crop Insurance Scheme (RWBCIS) and Kisan Credit Card(KCC) scheme. Beneficiaries of such schemes are decided/selected by respective State Governments. The details of these schemes are given in **Annex-II**.

(d): Under KCC Scheme, Government is providing adequate and timely credit support to all farmers including tenant farmers, SC/ST tenant farmers, Self Help Groups (SHGs) or Joint Liability Groups (JLGs) of farmers. As on 31.03.2023, number of operative KCC accounts were 7.346 crore with outstanding amount of Rs. 885475 crore.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 3163 for 08.08.2023

State-wise percentage of tenant holdings during agricultural year July 2018- June 2019		
Sl. No.	State/Group of NE States/Group of UTs	Percentage of tenant holdings
1.	Andhra Pradesh	42.4
2.	Arunachal Pradesh	4.3
3.	Assam	16.4
4.	Bihar	28.2
5.	Chhattisgarh	11.4
6.	Gujarat	4.1
7.	Haryana	21.3
8.	Himachal Pradesh	9.6
9.	Jammu & Kashmir	1.5
10.	Jharkhand	13.3
11.	Karnataka	4.3
12.	Kerala	14.7
13.	Madhya Pradesh	10.9
14.	Maharashtra	5.6
15.	Manipur	6.4
16.	Meghalaya	3.6
17.	Mizoram	0
18.	Nagaland	1.7
19.	Odisha	39.0
20.	Punjab	21.1
21.	Rajasthan	7.9
22.	Sikkim	5.4
23.	Tamil Nadu	9.3
24.	Telangana	17.5
25.	Tripura	28.5
26.	Uttarakhand	7.3
27.	Uttar Pradesh	17.9
28.	West Bengal	29.5
29.	Group of N E States	9.1
30.	Group of UTs	19.1
	All India	17.3

Source: Situation Assessment of Agricultural Households and Land and Livestock Holdings of Households in Rural India, 2019.

Annexure referred to in reply to part (b) & (c) of Lok Sabha Unstarred Question No. 3163 for 08.08.2023

1. Pradhan Mantri Fasal Bima Yojana (PMFBY) & Restructured Weather Based Crop Insurance Scheme (RWBCIS)

The Pradhan Mantri Fasal Bima Yojana (PMFBY) & Restructured Weather Based Crop Insurance Scheme (RWBCIS) envisages indemnification of crop losses due to adverse climatic/weather conditions against the predefined guaranteed yield and weather triggers. The scheme provides extensive coverage of notified crops from pre-sowing to post harvest stage. Under the Scheme, all farmers including tenant farmers growing the notified crops in the notified areas are eligible for coverage provided they have insurable interest. PMFBY is voluntary for States/UTs as well as for farmers.

For availing the scheme, farmers are required to submit necessary documentary evidence of land records prevailing in the State (Records of Right (RoR), Land Possession Certificate (LPC) etc.) and/or applicable contract/ agreement details/ other documents notified/ permitted by concerned State Government in case of tenant farmers and the same should be defined by the respective States in the notification itself.

2. Kisan Credit Card(KCC) Scheme

Through the Kisan Credit Card (KCC) scheme, the Government is providing short term agri credit up to Rs. 3 lakh at subsidized rate of interest (4% per annum on timely repayment of loan) to all farmers including tenant farmers and sharecroppers. Such farmers are also entitled for coverage under crop insurance Schemes with benefit of subsidy in premium. States have to prescribe the modalities for enabling such farmers to avail credit and crop insurance. Further, farmers can avail of loan up to Rs. 1.60 lakh without any collateral. Landless and tenant farmers/artisans can also avail collateral-free institutional credit by forming Self Help Groups (SHGs) or Joint Liability Groups (JLGs), which is a medium for financing landless farmers, tenant farmers, sharecroppers and oral lessees.